

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

39

R.A. No.185 of 1996
in
M.A. No.1380 of 1996 & M.A. No.1401 of 1996
in
O.A. No.277 of 1994

New Delhi, dated this the 18th November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALI, MEMBER (J)

1. Shri Karan Pal,
G Block, 1922-23,
Ambedkar Nagar,
Sector-I,
New Delhi-110062.

2. Shri Kali Charan,
H-B5/292, Nand Nagri,
Shahdara,
Delhi-110032.

.... REVIEW APPLICANTS

(By Advocate: Shri B.B.Raval)

VERSUS

1. U.O.I. through
the Secretary,
Govt. of India,
Ministry of Personnel, Public Grievances,
& Pensions,
Dept. of Personnel & Training,
New Delhi.

2. The Secretary,
Staff Selection Commission,
CGO Complex,
Block No.12, Lodhi Road,
New Delhi

.... RESPONDENTS

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have perused the R.A.

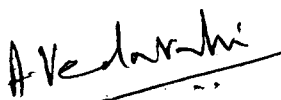
2. In so far as the MA No.1390/96 is
concerned we reiterate that a direction to
the Ministry of Parliamentary Affairs can be
issued only after they are properly impleaded
in the O.A. as respondents.

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(10)

3. In so far as MA No. 1401/96 is concerned, we have discussed ~~the~~ Rule 4(5)(a) CAT Procedure Rules, which in our view permits more than one person to come together to file a single application when the contents of that single application are verified and signed by each of the persons. This rule does not contemplate a situation where an O.A. already being filed by one or more person who have verified and signed the same, and are allowed to file a joint application, other persons can be permitted to join the applicants as co-applicants subsequently through a Misc. Application. In our impugned orders we have discussed the provision of Rule 4(5)(a) CAT Procedure Rules and in the absence of any material to show errors apparent on the face of the record in the reasoning it cannot be said that this R.A. comes within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. which would justify a review.

4. The R.A. is rejected.


(Dr. A. Vedavalli)
Member (J)

/GK/


(S.R. Adige)
Member (A)